

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.5260  
TO BE ANSWERED ON 25.07.2019**

**TARIFF RATIONALISATION IN POWER SECTOR**

**5260. DR. (PROF.) KIRIT PREMJBHAI SOLANKI:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the States/UTs where the Ujwal DISCOM Assurance Yojana (UDAY) is currently running and the quantum of funds distributed to these States/UTs including Gujarat, for the current financial year;**
- (b) whether the UDAY has resulted in decrease in the Aggregate Technical and Commercial Losses (AT&C) in the power discoms and if so, the details thereof;**
- (c) the steps taken by the Government under UDAY to ensure tariff rationalisation the power sector; and**
- (d) the details of the States/UTs who have revised tariffs in the current year?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP**

**( SHRI R.K. SINGH)**

**(a) : Ujwal DISCOM Assurance Yojana (UDAY) is being implemented in 27 States and 05 Union Territories (UTs), namely, Andhra Pradesh, Arunachal Pradesh, Assam, Andaman & Nicobar Islands, Bihar, Chhattisgarh, Dadra & Nagar Haveli, Daman & Diu, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Lakshadweep, Maharashtra, Manipur, Madhya Pradesh, Meghalaya, Mizoram, Nagaland, Punjab, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh and Uttarakhand. There is no provision of funding to States/UTs under UDAY.**

**(b) : As per data provided by States/UTs on UDAY Portal, Aggregate Technical & Commercial (AT&C) losses have come down from 20.80% in FY 2015-16 to 18.24% in FY 2018-19. Details are at Annexure.**

**(c) : Tariff is determined by the respective State Electricity Regulatory Commissions (SERC)/Joint Electricity Regulatory Commissions (JERCs). UDAY provided for necessary changes in the Tariff Policy in regard to Tariff. Tariff Policy notified in January, 2016 provided that in order to achieve the objective of tariffs progressively reflecting the cost of supply of electricity, Appropriate Commission would notify a roadmap indicating that tariffs are brought within  $\pm 20\%$  of average cost of supply with a gradual reduction in cross subsidy.**

**(d) : As per information available, the States/UTs of Andman & Nicobar Islands, Andhra Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Dadar & Nagar Haveli, Daman & Diu, Goa, Gujarat, Haryana, Jharkhand, Karnataka, Lakshadweep, Maharashtra (Mumbai-BEST), Manipur, Mizoram, Punjab, Puducherry, Sikkim and Uttarakhand have revised tariffs in FY 2019-20.**

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**ANNEXURE****ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 5260 TO BE ANSWERED IN THE LOK SABHA ON 25.07.2019.**

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**State/UT-wise details of achievement of AT&C losses under UDAY****(in % age)**

<b>Sl. No</b>	<b>Parameter</b>	<b>FY2015-16</b>	<b>FY2018-19</b>
1.	Andhra Pradesh	9.41	13.41
2.	Assam	25.51	21.14
3.	Bihar	43.74	27.39
4.	Chhattisgarh	21.79	23.28
5.	Daman and Diu	13.25	9.37
6.	Goa	17.12	26.03
7.	Gujarat	15.04	12.59
8.	Haryana	29.83	17.45
9.	Himachal Pradesh	12.92	8
10.	Jammu & Kashmir	61.6	49.76
11.	Jharkhand	34.71	31.95
12.	Karnataka	14.94	14.1
13.	Kerala	16.03	10.83
14.	Madhya Pradesh	23.97	31.9
15.	Maharashtra	19.07	16.94
16.	Manipur	44.21	22.55
17.	Meghalaya	36.48	37.76
18.	Puducherry	19.88	16.41
19.	Punjab	15.9	12.04
20.	Rajasthan	30.41	21.29
21.	Tamil Nadu	14.58	14.02
22.	Telangana	13.95	11.77
23.	Tripura	20.94	15.24
24.	Uttar Pradesh	26.47	24.64
25.	Uttarakhand	17.19	12.64
	<b>UDAY State Average</b>	<b>20.8</b>	<b>18.24</b>

**Note: Above data is based on provisional / unaudited data entered by States/DISCOMs on UDAY portal.**

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